THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) and (b) Yes Sir.

(c) New Delhi.

Continuance of SITE Programme

334. SHRIMATI AMBIKA SONI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that Government have taken steps for the continuance of the SITE PROGRAMME even after the loan period of the American Satellite ATS-6 comes to an end in July 1976; and
 - (b) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) and (b) After withdrawal of NASA Satellite with effect from 1st August 1976, it is proposed to provide TV transmission to about 40 per cent of the SITE villages through terrestrial transmitters. These transmitters will be set up at the following places in the six States covered by the SITE

- 1. Jaipur (Rajasthan)
- 2. Gulbarga (Karnataka)
- 3. Hyderabad (Andhra Pradesh)
- 4. Raipur (Madhya Pradeslh)
- 5. Cuttack (Orissa)
- 6. Muzaffarpur (Bihar).

Relaxation of press censorship

335. SHRIMATI AMBIKA SONI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state whether Government propose to further relax the press cen sorship regulations?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): Censorship hag been

relaxed. Newspapers are exempted from precensorship subject to their acceptance of the guidelines drawn and approved by Editors.

to Questions

Demand for increase in Freedom Fighter's pension

336. SHRI S. KUMARAN:

SHRI BHUPESH GUPTA: SHRI LAKSHMANA MAHAPATRO: SHRI YOGENDRA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government are aware of the demand for an increase in the amount of pension at present granted to freedom fighters;
- (b) what is the number of freedom fighters who are at present receiving this pension and what is the number among them who are receiving Rs. 200.00 or less per month;
- (c) what is the number of persons other than ex-Andaman prisoners, who are receiving more than Rs. 200.00 per month as pension; and
- (d) what is the number of applications still pending consideration for the grant' of such pension?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): '(a) Yes, Sir.

- (b) Upto 15-6-1976, 1,10,312 per sons Ihiave been sanctioned pension and 1,10,104 have been sanctioned pension of Rs. 200.00 or less per month.
 - (c) 208,
 - (d) 55.

C.I.A. activities in the country

337. SHRIBHUPESHGUPTA: SHRI YOGENDRA SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the activities of the C.I.A. in the